

# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.09.2017 AT 10.30 AM  $\,$ 

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C/P(IB) No.177/9/HDB//2017
NAME OF THE COMPANY	KPR Industries (India) Ltd
NAME OF THE PETITIONER(S)	Crompton Greaves Consumer Electricals Ltd
NAME OF THE RESPONDENT(S)	KPR Industries (India) Ltd
UNDER SECTION	9 of IBC

# Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Neerafa. U	Admost	9849494321	Mijo

# Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
E. Genskatchwere leady	Advocate	_ 9866836554	lez

#### Sl. No. 11.

Date of hearing: 22.09.2017

CP(IB) No.177/9/HDB/2017

KPR Industries (India) Ltd.

# ORDER

Heard Shri. U. Neeraja. learned counsel for the petitioner and Shri. E. Venkateswar Reddy learned counsel for the respondent.

The learned counsel for the petitioner has submitted that Shri. Hemanth, Senior Council could not attend due to some problem.

The matter is posted on 25.09.2017

Member (Technical)

Member (Judicial)